

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

RAJYA SABHA
UNSTARRED QUESTION NO. 551
TO BE ANSWERED ON 05th FEBRUARY, 2021

REVIEW OF FOREIGN TRADE POLICY

551. SHRI JYOTIRADITYA M. SCINDIA:

Will the Minister of **COMMERCE & INDUSTRY** be pleased to state:

- (a) whether Central Government has taken any steps to review the Foreign Trade Policy;
- (b) if so, the details of the changes Central Government proposes to make in the Foreign Trade Policy;
- (c) whether Government has sought discussions with the stakeholders in this regard; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(SHRI HARDEEP SINGH PURI)

(a) to (d) : The current Foreign Trade Policy (2015-2020) which was announced for a period of five years was extended for a year due to COVID-19 till 31st March 2021. In order to prepare Foreign Trade Policy (2021-26), Trade Notice No-34 dated 12.11.2020 was issued inviting suggestions from Individuals, Export Promotion Councils, Industry Associations and other stake holders based on which a number of inputs/suggestions have been received.

As part of consultation, meeting of the Parliamentary Consultative Committee of the Ministry of Commerce and Industry on the 'New Foreign Trade Policy' was held on 12th January 2021, Board of Trade meeting was held with various stakeholders including State Governments, meetings were also held with Export Promotion Councils and Industry bodies and Associations.
